

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal NO. 152/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.01.2018**

NAME OF THE COMPANY: Entarchcon Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner.
Counsel for Income Tax Department

ORDER

Report of the ROC is on record. Ld. Counsel appearing for the Income Tax Department submits that they have filed their no objection with the Registry. It is being confirmed by them that they have no objection for the restoration of the name of the company in the records of the ROC.

To come up for orders/clarification.

Sd-

**(Deepa Krishan)
Member (T)**

Sd-

**(Ina Malhotra)
Member (J)**